

Name of Corporate Debtor: **Heimdal Minerals Private Limited**Date of Commencement of CIRP: **July 28, 2026** (Order received on **July 31, 2026**)List of Creditors as on: **August 18, 2026**

LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)														
(Amount in INR)														
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
-	-	-	0.00	0.00	-	0.00	-	0.00	0.00	0.00	0.00	0.00	-	The books of account of the Corporate Debtor presently available with the IRP reveals that the Corporate Debtor had availed certain financial facilities from HDFC Bank. However, HDFC Bank has not submitted any claim in the CIRP as on date, notwithstanding that the bank has been duly intimated and informed regarding the commencement of the CIRP and the process for submission of claims.
Total		-	0.00	0.00	-	0.00	0.00	-	0.00%	0.00	0.00	0.00	0.00	-